

MINUTES OF THE MEETING OF CHAMBER ALLOTMENT COMMITTEE
HELD ON 24.07.2018 FOR CONSIDERATION OF THE REPORT DATED 27.04.2018
REGARDING ALLOTMENT OF CHAMBERS

PRESENT

- 1- Hon'ble MI. Justice K. S. Ahluwalia
- 2- Hon'ble MI. Justice S. P. Sharma
- 3- Mr. Anil Nepalia, Addl. Chief Engineer, PWD Rajasthan, Jaipur
- 4- Mr. Anil Upman, President, RHC Bar Association, Jaipur

Mr. Bharat Bhushan Gupta, Registrar (Admn.), RHC B, Jaipur is also present with record.

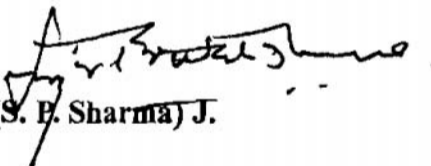
Mrs. Sangeeta Sharma, General Secretary, RHC Bar Association, Jaipur (Special Invitee)

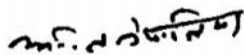
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The matter of allotment of chamber for 202 eligible Advocates was discussed. During discussion, Mrs. Sangeeta Sharma, the General Secretary, RHC Bar Association, Jaipur (Special Invitee) submitted that the RHC Bar Association intends to file representation qua the list of 202 Advocates recommended for allotment of chambers by the Grievance Committee.

Upon request made by the General Secretary, Rajasthan High Court Bar Association, proceedings are deferred for 2nd August, 2018.

The meeting ended with the vote of thanks to the Chair.


(S. P. Sharma) J.


(Additional Chief Engineer)


(K. S. Ahluwalia) J.


(President, RHC Bar Association)

(General Secretary, RHC Bar Association) – (Special Invitee)

MINUTES OF THE MEETING OF CHAMBER ALLOTMENT COMMITTEE
HELD ON 02.08.2018 FOR CONSIDERATION OF THE REPORT DATED 27.04.2018
REGARDING ALLOTMENT OF CHAMBERS

PRESENT

- 1- Hon'ble Mr. Justice K. S. Ahluwalia
- 2- Hon'ble Mr. Justice S. P. Sharma
- 3- Mr. Anil Nepalia, Addl. Chief Engineer, PWD Rajasthan, Jaipur

Mr. Bharat Bhushan Gupta, Registrar (Admn.), RHC B, Jaipur is also present with record.

Mrs. Sangeeta Sharma, General Secretary, RHC Bar Association, Jaipur (Special Invitee)

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Mrs. Sangeeta Sharma, General Secretary, RHC Bar Association, Jaipur attended the meeting on behalf of the President, RHC, Bar Association, Jaipur. She has again requested to adjourn the meeting in terms of the previous request made to the committee for submission of representation.

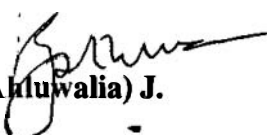
Considering the request of the General Secretary, RHC Bar Association, Jaipur, the meeting is again adjourned for one week.

Resolution of Committee dated 24-07-2018 and 02-08-2018 be uploaded on the website.

The meeting ended with the vote of thanks to the Chair.


(S. P. Sharma) J.


(Additional Chief Engineer)


(K. S. Ahluwalia) J.


(General Secretary, RHC Bar Association)

(Special Invitee)